

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 404 of 2003

Jabalpur, this the 3rd of July 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Padmanabh Tiwari
S/o. Shri R.K. Tiwari
aged about 33 years
Inspector of Income - Tax
Office of the Chief Commissioner
of Income Tax, "Aayakar Bhawan"
Hoshangabad Road,
Bhopal M.P. 462011
R/o. C-10/9, Amrit Homes,
Punjabi Bagh, Bhopal M.P. - 462023
Address for correspondence -
C/o. Shri S.K. Guru
E-1/185, Arera Colony,
Bhopal M.P. - 462016

APPLICANT

(By Advocate - Shri S. Nagu)

VERSUS

1. Union of India
through the Secretary to the
Govt. of India,
Ministry of Finance, Deptt.
of Revenue,
North Block, New Delhi
2. The Chairman,
Central Board of Direct Taxes,
North Block, New Delhi
3. The Chief Commissioner of
Incometax (Cadre Controlling
Authority) "Aayakar Bhawan,"
Hoshangabad Road,
Bhopal M.P. 462011

RESPONDENTS

O R D E R (ORAL)

By Anand Kumar Bhatt, Administrative Member -

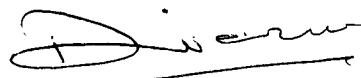
The case of the applicant is that as per direction of CAT, Jabalpur Bench relating to the promotion of Shri S.K. Tiwari, I.T.O. to the post of A.C.I.T., the case was considered by the CBDT, but it was not considered within 4 months as stipulated in the said direction of the Tribunal.

: 2 :

Therefore in effect the vacancy existed and the applicant should have been considered for promotion to the post of ITO after expiry of the time period given by the Tribunal to consider the case of Shri S.K. Tiwari. In this regard the representation given by the applicant (Annexure A/5) was rejected by the order dated 13.11.2002 (Annexure A/7). He has filed an appeal against the rejection of the representation which is at Annexure A/8. This appeal has not yet been decided by the Department.

2. OA is decided at the admission stage with a direction to the competent authority in the Central Board of Direct Taxes to consider the appeal of the applicant within a period of 3 months from the date of communication of this order and communicate the decision to the applicant. OA stands decided accordingly.

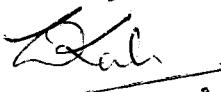

(Anand Kumar Bhatt)
Administrative Member

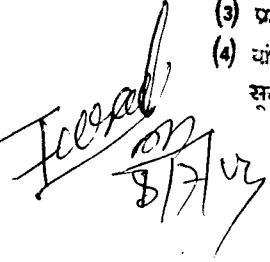

(D.C. Verma)
Vice Chairman (J)

"SA"

पृष्ठांक सं ओ/न्या..... जबलपुर, दि.....
प्रतिलिपि अंकोड़ि.....
(1) राजिका, उत्तर राज्याधीन भारतीय विद्युत विभाग, जबलपुर
(2) अमेदार, बोर्डरी, जबलपुर
(3) प्रदेशीय विभागीय विभाग, जबलपुर
(4) यांत्रिक, केव्री, जबलपुर जिला विभाग, जबलपुर
सूचना एवं आवश्यक वार्तायांकी नं. ८

Snag
RSD-XO. 3. with PEL


उप अधिकारी ८-७-०३


Recd on
8/7/03